

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/140/230/HDB/2017
NAME OF THE COMPANY	MN Bio Technology Private Limited
NAME OF THE PETITIONER(S)	MN Science & Technology Park Pvt. Ltd &
NAME OF THE RESPONDENT(S)	MN Bio Technology Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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C. SHILPA representing on behalf of B. APPA RAO	CGSC	98 48747808	Shy

Heard Shri V.S. Raju, Learned Counsel for the Petitioner.

Post the case on 08.11.2017.


Member (T)

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Member (J)